

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-08-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100021/2002	CBI EOW MUMBAI Vs Ms KMP SYNTEX PVT LTD AND ORS.	SPP GONSALVIS
<u>REPLY/SAY</u>				
2	SPL CASE CBI	100100/1999	CBI EOW MUMBAI Vs Abid Ali Gulam Vohra 7	PP
<u>HEARING</u>				
3	MISC APPLN CBI	101614/2019	The CBI ACB Vs Ashok Kumar Dhabhai and Others	
4	MISC APPLN CBI	100443/2020	CBI,EOW Vs Hazel Fernandiz	
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE CBI	100028/2008	CBI EOW Mumbai Vs Nitin Ramkrishna Jushe	SPP P.Arun
6	SPL CASE CBI	100001/2017	The State CBI EOW Vs Pragesh Pravanchandra Mehta and others	
